

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CA(CAA)NO282/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd August, 2017, 10.30 A.M

Name of the Company Under Section		ABC Consultants Pvt Ltd 230-232		

1. JAILENDRA TIDARS, ADV. Applicant. 2. ARITRA BASU, ADV.

02-08-2017 - CA(CAA) No. 282/KB/2017 - ABC Consultants Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The petitioner has filed an application under Section 230-232 of the Companies Act. 2013 and prayed for dispensation of the meeting of the shareholders.

There is no creditor. The petitioner needs some time to file the affidavit on behalf of the shareholders who has given their consent to transfer the business of the Company.

Fixing 16-08-2017.

MANORAMA KUMARI MEMBER(J)